

CIRCUIT BENCH : MUMBAI

**APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal No. 304 of 2013

Dated : **30th September, 2014**

Present: **Hon'ble Mr. Rakesh Nath, Technical Member**
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

EMCO Energy Ltd. ... **Appellant(s)**
Versus
Maharashtra State Electricity Regulatory
Commission ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishrov Mukherjee

Mr. Nilesh Nema, Mr. Akshaya Babu,
Mr. Aravind Shastry
Rep. - ECO Energy Ltd.

Counsel for the Respondent(s) : Mr. Neerav Shah
for Ms. Deepa Chavan for R-2

Mr. M.Y. Deshmukh for R-3/MSETCL

Mr. P.B. Anghad, S.E.
Mr. B.s. Khasale, EE
Mr. R.V. Berikar, EE Rep. R-3/MSETCL

ORDER

We have heard the learned counsel for the Appellant as well as the learned counsel for the Respondent No.3/MSETCL.

Post the matter for further hearing on **10th October, 2014 at 2:30 p.m.** at New Delhi

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member